

(2024) 02 MAN CK 0028

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 110 Of 2024

Lamphel Areas Unemployed
Youth Organisation

APPELLANT

Vs

State Of Manipur; & Ors.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Kh. Nirmala, O. Ratankumar

Judgement